).	Court	District		Petitioner Name VS Respondent Name	Advocate	Date of	Whether Urgen	tDate o	fDays for disposal			Number of days for	
				Respondent Name			Relief was sough and Pre-Insitution Mediation did no take place (Yes No)	i .		Orsposar (Contested , Settled)	execut, ion of	execution	
	SH. BHARAT PRASHAR, DISTRICT JUDGE (COMMERCIAL COURT)-01 (w.e.f - 20.07.2021)		NIL										
	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02		NIL										
	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	CENTRAL	NIL										
	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL		RAJENDER KUMAF GUPTA VS. SDMC	SH.AVINASH KUMAR TRIVEDI.	19.10.2020	NO	05.07.2021	259 DAYS	CONTESTE D	NIL		RECOVER OF MONE
			89/2019	ICICI BANK LTD VS. ABHIPRAKASH NARAYAN	SH. PUNIT K.	11.01.2019	YES	13.07.2021	914 DAYS	CONTESTE D	NIL	NIL	RECOVER OF MONE
				K B BANSAL VS NORTH MCD	SH. SATYENDRA KUMAR SINGH			13.07.2021	224 DAYS	CONTESTE D	NIL		RECOVER OF MONE
			977/2019	OCEAN FAXTAX VS MANGAL ENTER PRISES	SH. MANMOHAN GUPTA		NO NO	17.07.2021		CONTESTE D	NIL	NIL	RECOVER OF MONE
			(COMM)- 79/2019	PRASHANT GAUTAM VS AKASH EXUCATIONAL SERVIES	MS. ARCHANA PATHAK DAVE		NO	12.07.2021	696 DAYS	CONTESTE D	NIL	NIL	PETITION U/S 34
	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL	NIL		PILL DE	1	1	1	1				
	Sh. Manmohan Sharma, District Judge, Commercial	CENTRAL	NIL										

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Whether Urgeni Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	tDecision 1 t	fDays for disposal	Nature o Disposal (Contested Settled)	of /execut ion of	Number of days for execution of decree from date of decision	
7	Sh. Dinesh Bhatt, DJ (Commercial Court)-01	West	NIL										
8	Sh. Gurdeep Singh, DJ (Commercial Court)-02		NIL										
9	SH. SANJEEV JAIN, DISTRICI JUDGE (COMMERCIAL COURT)-01		NIL										
10	SH. GURVINDER PAL SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-02		OMP-COMM - 13-2021	RADHEY SHYAM PARASHAR & ORS. VS M/S. POOJA FINLEASE	SH. PURU	21.01.2021	NA	29-07-2021	190	ALLOWED	NA	NA	U/S - 34 OF ARBIRATIO N AND CONCILIATI ON ACT 1996
			OMP- COMM- 59/2021	VEDANTA LIMITED VS. M/S. KANNADE ANAND UDYOG PVT. LTD.	SH. SHAIWAI SHRIVASTAVA	19.08.2021	NA	30.07.2021	346	ALLOWED	NA	NA	U/S - 34 OF ARBIRATIO N AND CONCILIATI ON ACT 1996
			OMP- COMM- 1 / 2019	MILTON PUBLIC SCHOOL VS. EDUSMART SERVICES PVT. LTD.		03.01.2019	NA	31.07.2021	941	ALLOWED	NA	NA	U/S - 34 OF ARBIRATIO N AND CONCILIATI ON ACT 1996
11	SH. SANJIV JAIN LD. DISTRICI JUDGE (COMM.) 03		OMP (COMM.)/27 /2020	UNION OF INDIA VS M/S RAKESH KUMAR AND CO		17-02-2020	NA	07-07-2021	#VALUE!	DISMISSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/10 9/2020	UNION OF INDIA VS HARI PRAKASH SHARMA	VINOD KUMAR RAI	23-12-2020	NA	14-07-2021	#VALUE!	DISPOSED	NA	NA	34 Arbitration & Conciliation Act
			OMP (COMM.)/93 /2020	UNION OF INDIA VS BANSAL CONSTRUCTION CO.	GHANSHYAM SINGH	10-11-2020	NA	30-07-2021	#VALUE!	DISMISSED	NA	NA	34 Arbitration & Conciliation Act

Sr. No.		District	Case No.	Petitioner Name VS Respondent Name	Advocate	Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	Decision i t		Disposal (Contested / Settled)	of execut ion of decree	days for	
			(COMM.)/19	UNION OF INDIA VS M/S BANSAL CONSTRUCTION CO.	V K RAI	21-01-2019	NA	30-07-2021	#VALUE!	DISPOSED	NA	NA	34 Arbitration & Conciliation Act
12	SH. PREM KUMAR BHARTWAL DISTRICT JUDGE (COMMERCIAL COURT)-01		NIL										
13	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02		(Comm)379/	Aggarwal Traders Vs. Movie Times Cineplex Pvt Ltd	Khalin Chadha	26.11.2019	No	30.07.2021	612	Disposed of	30.07. 2021	N/A	Recovery of Money
14	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL- COURT), SOUTH- EAST, SAKET COURT	EAST	NIL			1		1		1	1		
15		EAST	NIL										

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Registration	Whether Urgent Relief was sought and Pre-Insitution Mediation did not take place (Yes / No)	Decision	fDays for disposal	Nature o Disposal (Contested Settled)	of da /execut ex ion ofor decreefr	umber of ays for xecution f decree rom date f decision	Act Section
16	SH. SANJAY SHARMA-I	EAST	CS (COMM) No. 148/2020	M/S NITIN STRIPS PRIVATE LIMITED VS M/S SHREYA DRUCK-YUL POWERTECH PRIVATE LIMITED	ATUL GUPTA	11-08-2020		27-07-2021	346	CONTESTE D			
			CS (COMM) No. 149/2020	M/S SHRI KISHAN MITTAL VS M/S SHREYA DRUCK- YUL POWERTECH PRIVATE LIMITED	ATUL GUPTA	11-08-2020		27-07-2021	346	CONTESTE D			
			CS(COMM) No. 150/2020	SMT. URMILA MITTAL VS SHREYA DRUCK- YUL POWERTECK PVT. LTD	ATUL GUPTA	11-08-2020		27-07-2021	346	CONTESTE D			
			CS (COMM) No. 151/2020	SMT SARITA MITTAL VS SHREYA DRUCK- YUL POWERTECH PRIVATE LIMITED	ATUL GUPTA	11-08-2020		27-07-2021	346	CONTESTE D			
17	Vacant Court of District Judge (Commercial Court), North East, KKD, Delhi/	EAST	NIL									1	
18	MS. NIVEDITA ANIL SHARMA, DISTRICT JUDGE, (COMMERCIAL COURT)		NIL										
19	MS. SUKHVINDER KAUR	Shahdara	NIL										
20	Sh. Vinod Kumar, Ld. DJ (C.C.)	NORTH- WEST	NIL										
21	MS. BARKHA	North	NIL										
22	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	NIL										